- (a) whther the Prime Minister has stressed the need to improve the quality of children's films made in the country (Hindu) dated 17 November, 1985):
- (b) whether any steps have been taken for involving rural children in these films and also to provide more programmes for children; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE INFORMATION AND MINISTRY OF BROADCASTIG (SHRI V.N. GADGIL): (a) Yes, Sir.

(b) and (c) Under the scheme, "Theatre Children", the Children's Film Reaches Society. India has a Mobile Van for taking its films to children in rural/backward areas. Some of its films are also exhibited in rural areas through the Directorate of Field Publicity.

Programmes specifically directed to rural children are telecast by Doordarshan Kendras like Delhi and all the Post-SITE/ INSAT Centres once a week.

Doordarshan telecasts enrichment-type of educational programmes meant for primary school going children which also cater to the juvenile audience. Shows bearing on children's interest, for example, Panchatantra (Stories in animation), Indra-Dhanush, Appu Aur Pappu, a series on pet animals, Dada-Dadi Ki Kahaniyan, Ek Do proposed to be Teen Chaar, are also included in the sponsered programmes of Doordarshan.

## Setting up of Krishi Vigyan Kendras in Andhra Pradesh

4023. SHRI V. SOBANADREESWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Krishi Vigyan Kendras are being set up in rural areas of coastal region of Andhra Pradesh;
  - (b) if so, the details thereof;
- (c) whether Government propose to establish a Krishi Vigyan Kendra in Krishna District during Seventh Plan; and

(d) if so the details thereof and if not. the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI **YOGENDRA** MAKWANA): (a) Yes, Sir.

- (b) Three Krishi Vigyan Kendras located at Amdalvalsa (Srikakulam); Rajahmundry Godavari) and Rastakuntabai (Vijayanagaram) have been established in the coastal region of Andhra Pradesh.
- (c) and (d) Establishment of Krishi Vigyan Kendra in Krishna district can be considered during the Seventh Plan depending upon the availability of resources therefor.

[English]

## Production of Edible Oils and Oilseeds in Orissa

4024. SHRI RADHAKANTA DIGAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have taken steps to increase the production of edible oils:
- (b) if so, what steps have been taken to increase the production of mustard, till and other oilseeds in Orissa during the last three vears:
- (c) whether the climate in the hilly areas in Orissa are favourable for 'Niger' cultivation: and
- (d) if so, the steps taken for the promotion of 'Niger' mustard and other oilseeds cultivation in Orissa?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI **YOGENDRA** MAKWANA): (a): Yes, Sir.

During 1983-84, Centrally (b) to (d) Sponsored Schemes were implemented in Orissa to increase the production of rapeseed mustard, groundnet, sunflower and niger. From 1984-85, a National Oilseeds Development Project is in operation to carry out the Development of groundnut, rapeseed-mustard, niger and other oilseeds cross in potential districts. Under the National

Oilseeds Development Project subsidies are provided on critical inputs in order to induce the farmers to take up oilseeds cultivation on a large scale.

## Profits/Losses in National Seeds Corporation

- 4025. SHRI JAGANNATH PATTNAIK: Will the Minister of AGRICULTURE be pleased to state:
- (a) the profits/losses of National Seeds Corporation during last three years, yearwise:
- (b) the total quantity and value of seeds with National Seeds Corporation decayed! condemned during the above period, yearwise:
- (c) the reasons for losses to seeds and whether any responsibility has been fixed: and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI **YOGENDRA** MAKWANA): (a) The details of profits! losses of National Seeds Corporation during the last three years are as follows:

Year	Profit/Loss (-) (Rs. in lakhs)	
1982-83	15.94	
1983-84	(-) 24.15	
1984-85	42.25	

(b) The details of quantity and value of seeds of the National Seeds Corporation condemned/decayed during the last three years are as follows:

Year	Total Quantity condemened (in Q1ls.)	Original value of condem <b>n</b> ed se <b>e</b> d	Net impact on Profit & Loss Account
		(Rs. in lakhs)	(Rs. in lakhs)
982-83	30,932	92.80	64.47
983-84	22,768	119.15	96.09
984-85	<b>60</b> ,614	199.74	133-58

(c) and (d) The main reason for condemnation of seeds is that seed being a living organism, its quality deteriorates naturally with the passage of time. The conditions of storage, transportation and handling can also, at times, contribute to deterioration in quality. Sometimes, the buyers also fail to lift the full quantities of seeds indented by them. It becomes difficult to market such left-over seeds in the next season due to general reluctance among buyers for purchasing carry-over/revalidated stocks. For this reason also, seeds have to be often condemned.

The reasons for condemnation thoroughly enquired into before actual condemnation of stocks. In case of there being any evidence of condemnation resulting due to negligence of any of the officers

of the Corporation, appropriate action is taken against the officers responsible under the relevant rules of the Corporation.

The present cases are also being pursued in the above light.

## Distribution of Minikits to Farmers in West Bengal

4026. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether Union Government have sponsored any scheme for assisting small and marginal farmers of West Bengal in increasing agricultural production by distributing minikits of seeds and fertilizers and providing subsidy for wells and pumpsets;